Under the Information Technology Act, 2000, the Central Government is empowered to issue directions for blocking the public access to any information through computer resource in certain circumstances. The Group Coordinator, Cyber Law Division, Department of Information Technology, Ministry of Communications and Information Technology, Government of India, has been authorized and designated as "Designated Officer". Department of Telecommunications (DoT) is issuing the blocking instructions to the Internet service licensees, as received from the Group Coordinator, Cyber Law Division, Ministry of Electronics and Information Technology.

In addition, DoT also issue instructions/notification to ISPs from time to time for compliance of orders of Hon'ble Courts for blocking of websites.

Further, the Government has launched a portal namely www.cybercrime.gov.in to report Child Sexual Abuse Material (CSAM) or Rape/Gang-Rape (RGR) or obscene contents on internet. ISPs are asked to remove any valid CSAM/RGR/Obscene contents reported on this portal.

Payment of dues to employees of BSNL

- *55. SHRI TIRUCHI SIVA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the details of the total number of employees in BSNL, circle-wise, as of the year, 2019;
- (b) whether the salaries of BSNL employees in every circle has been paid for the months June to December 2019, month-wise; and
- (c) if not, the details of circles where salary has not been paid as well as the months for which salary has not been paid between the months June and December of the year 2019?

THE MINISTER OF COMMUNICATIONS (SHRI RAVI SHANKAR PRASAD): (a) Circle-wise details of employees of Bharat Sanchar Nigam Limited (BSNL) as on 04.12.2019 is given in the Statement (See below).

(b) and (c) All employees in all circles of BSNL have been paid salaries up to November, 2019. The salary for the month of December 2019 in all circles of BSNL is expected to be paid shortly.

Statement Circle-wise Staff strength of employees of BSNL as on 04.12.2019

S1. N	o. Circle	Executives	Non- Executives	Total
1	2	3	4	5
1.	ALTTC - Trg. Centre Ghaziabad	87	46	133
2.	Andaman and Nicobar	107	117	224
3.	Andhra Pradesh	2264	6562	8826
4.	Assam	755	2373	3128
5.	Bihar	882	3182	4064
6.	BRBRAITT - Trg. Centre Jabalpur	81	56	137
7.	Broadband Networks - New Delhi	259	51	310
8.	Calcutta Metro District	1224	3128	4352
9.	Chennai Metro District	1164	3797	4961
10.	Chhattisgarh	492	<i>7</i> 95	1287
11.	Corporate Office - New Delhi	875	333	1208
12.	Eastern Telecom Project (ETP)	168	366	534
13.	Eastern Telecom Region (ETR)	505	1078	1583
14.	Gujarat	2200	8345	10545
15.	Haryana	1014	2246	3260
16.	Himachal Pradesh	674	1784	2458
17.	Inspections - Jabalpur	427	<i>7</i> 6	503
18.	ITPPC ERP Ghaziabad	64	0	64
19.	ITPC - Project Circle Pune	603	29	632
20.	Jammu and Kashmir	528	1038	1566
21.	Jharkhand	526	1354	1880

ritten Answers to	[RAJYA SABHA]	Starred Questions
	ritten Answers to	ritten Answers to [RAJYA SABHA]

1	2	3	4	5
22.	Karnataka	2574	7703	10250
23.	Kerala	3199	6186	9385
24.	Madhya Pradesh	1659	4385	6044
25.	Maharashtra	3584	10023	13607
26.	NATFM - Trg. Centre Hyderabad	16	1	17
27.	NCNGN - New Delhi	186	28	214
28.	NETF - Project Circle North East	100	190	290
29.	Network for Spectrum - New Delhi	14	8	22
30.	North East-I	382	976	1358
31.	North East-II	290	873	1163
32.	NTP - Northern Telecom Project	256	404	660
33.	NTR - Northern Telecom Region	949	1314	2263
34.	Odisha	1005	1718	2723
35.	Punjab	2097	3642	5739
36.	Rajasthan	2076	4755	6831
37.	STP - Southern Telecom Project	380	174	554
38.	STR - Southern Telecom Region	893	7 86	1679
39.	Tamil Nadu	2848	7273	10121
40.	Telangana	1973	6009	7982
41.	Telecom Factory Jabalpur	51	281	332
42.	Telecom Factory Kolkata	56	353	409
43.	Telecom Factory Mumbai	39	293	332
44.	Uttar Pradesh (East)	1846	5391	7237
45.	Uttar Pradesh (West)	1174	3408	4582
46.	Uttarakhand	371	944	1315

Writ	ten Answers to [6 Febr	[6 February, 2020]		iestions 69
1	2	3	4	5
47.	West Bengal	1115	2663	3738
48.	WTP - Western Telecom Project	235	489	724
49.	WTR - Western Telecom Region	640	897	1537
	Тотаг	44880	107923	152803

Saber tribe in india

*56. SHRI RAKESH SINHA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the population of Saber tribe in India and number of States of the country in which they live;
- (b) whether it is a fact that they are facing challenges for their survival and their population is declining;
- (c) the steps taken by Government to preserve the Saber tribe facing extinction; and
- (d) what are the changes in the Human Development Index of the said tribe during the last five years?

THE MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA): (a) to (d) Saber tribe is not a scheduled tribe notified under Article 342 of the Constitution of India. However, "Savar" is a notified Scheduled Tribe in the States of Bihar, Jharkhand, Odisha and West Bengal and is a Particularly Vulnerable Tribal Groups (PVTG) in Bihar and Jharkhand. Census figures for "Savar" for 2001 and 2011 are given in the Statement (See below). Development works for tribal people are undertaken in states as the basis of tribal population and area.

At present, there is no report regarding challenges faced by "Savar" for survival. The States have been asked to undertake Socio- Economic Surveys relating to PVTG and give report in this regard.